Annexure-7 Name of the Corporate Debtor: Yona Smelters Limited Date of commencement of CIRP: 18th August, 2022; List of creditors as on: 19.11.22

List of operational creditors (Government dues)

	(Amount in a													
Sr. No.		Details of claim received		Details of claim admitted					Amount	Amount of				
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	of	any mutual dues, that May be set- off			r Remarks, if any	
1	The Commissioner of Customs, Visakhapatnam	29.08.2022	92,24,647.00	92,24,647.00	-	-	NO	-	-	-	-	-		
2	Assistant Commissioner (ST) Parvathipuram Circle	30.08.2022	2,39,71,039.00	2,39,71,039.00	-	-	NO	-	-	-	-	-	-	
3	Andhra Pradesh Industrial Infrastructure Corporation Limited, Srikakulam Zone	01.09.2022	5,53,51,403.00	21,78,803.00	-	-	NO	-	-	-	53172600.00	=	-	
4	The Income Tax Officer, TDS, Ward- 2, Visakhapatnam	01.09.2022	47,630.00	47,630.00	-	-	NO	-	-		-			
5	Eastern Power Distribution Company of AP Limited (APEPDCL)	01.09.2022	17,26,27,630.52	17,26,27,630.52	-	-	NO	-	-	-	=		-	
6	Sub-Regional Office, Employees State Insurance Corporation, Visakhapatnam	09.09.2022	3,36,391.00	3,36,391.00	-	-	NO	-	-		=	-	-	
7	Assistant Commissioner of Income Tax, Circle-3(1), Visakhapatnam	09.09.2022	9,19,29,527.00	9,19,29,527.00	-	-	NO	-	-			*	-	
	TOTAL		35,34,88,267,52	30.03.15.667.52		-	-				5.31.72.600.00			

Note: Claims may be varied following the admission of additional claims that are being verified.